Dear Colleagues,

Kindly refer to my D.O. letters of even no. dated 8th August, 2017 and 26th August, 2017 regarding implementation of recommendations of 7th CPC for revision of pension of pre-2016 pensioners/family pensioners.

2. From the feedback received from the field formations, I find that the progress made in revision of the pension of pre-2016 pensioners/family pensioners is not satisfactory. The progress of revision of pension is being monitored by the Department of Expenditure and they have also expressed unhappiness in this delay.

3. In order to complete the work relating to revision of pension of pre-2016 pensioners/family pensioners, a Task Force should be constituted at the Zonal/Directorate level immediately and a special drive to revise the pension may be undertaken so that the pendency is brought down to 75% by 30th September, 2017 and the remaining pendency is cleared by 15th October, 2017 positively.

4. It is also directed that each Zone/Directorate may also furnish the details of the pension/family pension cases revised on daily basis indicating (a) name of the pensioner/family pensioner; (b) PPO no and (c) date on which revised PPO is issued on their Zonal/Directorate website as a measure of facilitation to these pensioners and Zonal CC’s/DG’s may monitor the same.
5. A weekly report on every Monday, commencing from 25th September, 2017 onwards, indicating the following may be sent to Commissioner (Coord) by e-mail at commrcord-cbec@nic.in and amarjit.s@nic.in

(a) Total number of pre-2016 pensioners
(b) Total number of cases where pension has been revised
(c) Total number of cases where pension has not been revised
(d) Reasons for non-revision of pension
(e) Total number of pension revision cases of fixed pay scale
(f) Total number of pension revision cases of fixed pay scale where pension has been revised
(g) Reasons for non-revision of pension in case of fixed pay scale
(h) Any other relevant information.

With best wishes,

Yours sincerely,

(S. Ramesh)

To

All Pr. Chief Commissioners/Chief Commissioner/Pr. DGs/DGs under CBEC

Pr. CCA, CBEC